

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IBA/577/2020  
PETITION NUMBER :  
NAME OF THE PETITIONER : P.Manickam & Co  
NAME OF THE RESPONDENTS : Real Value Promoters Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

The Applicant is represented by M/s. Sarvabhauman Associates.

There is no representation for the Respondent.

List the matter on **27.08.2021** regarding the question of limitation by next date  
of hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)